

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

39. C.P. 3501/2019

CORAM: SHRI H. V. SUBBA RAO, HON'BLE MEMBER (J)
SHRI. PRABHAT KUMAR, HON'BLE MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **09.03.2023**

NAME OF THE PARTIES: Alipe Memon Mohammed Shafi & Anr.

V/s.

Abellio Marine foods Pvt Ltd & Ors.

SECTION 42, 213, 216, 220, 221 & 447 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
03.05.2023.

Sd/-
PRABHAT KUMAR
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)